

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1569
ANSWERED ON 15th DECEMBER, 2022**

ALLOCATION OF FUNDS TO KERALA UNDER CRIF

1569. ADV. DEAN KURIAKOSE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of funds allocated from the Central Road and Infrastructure Fund (CRIF) towards construction and repairing of roads including the roads damaged due to natural hazards in the State of Kerala during the last three years and the current year;**
- (b) whether the Government has received any request from Kerala to revise the criteria on which funds are allocated to States from CRIF and if so, the details thereof;**
- (c) whether the Government proposes to reimburse the pending amount of 512.59 crore to the State of Kerala; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) Allocation/Release of funds under CRIF during the last three years and the current year for the State of Kerala are as under:

Year	2022-23	2021-22	2020-21	2019-20
Allocation (Rs. in Cr.)	133.46	126.71	130.82	140.54
Release (Rs. in Cr.)	133.46	126.71	273.99	0.00

(b) Yes, Hon'ble Chief Minister, Kerala vide DO letter dated 19-07-2021 to Hon'ble Minister, RT&H and further vide DO letter dated 22-12-2021 to Hon'ble Minister of Finance & Corporate Affairs requested to revise the criteria on which funds are allocated to States from CRIF.

(c)&(d) At present, accrual under CRIF for the year 2022-23 is Rs. 133.46 Crores for the State of Kerala and the entire amount of Rs.133.46 Crores has already been released. Further, release of funds shall be done as per CRIF guidelines and based on further accrual for the State of Kerala under CRIF.
